

**HIGH COURT OF MADHYA PRADESH**

**VED PRAKASH  
REGISTRAR GENERAL**

**JABALPUR**

D.O. No. 937 /Confdl./2014  
II-15-12/2000(Part-10)

Dated 04<sup>th</sup> August, 2014

Subject: Regarding nomination of Judicial Officers for the Fourth International and Eighth Biennial conference of Indian Society of Victimology to be held from 09-11 October, 2014, at Chennai.

Refer:- Your letter dated 17.07.2014.

Dear *Sri Sivaraman*

In connection with the subject & reference cited above, as directed, I am to state that following Judicial Officers have been nominated to participate in the 'Fourth International and Eighth Biennial conference of Indian Society of Victimology' scheduled to be held from 09-11 October, 2014, at Chennai:-

1. Smt. Anuradha Shukla, I Additional District & Sessions Judge, Rewa.  
Contact No. 09425072001, Email-anuradha.shukla@mphc.in
2. Shri Prem Kumar Sinha, XII Additional District & Sessions Judge, Indore.  
Contact No. 09425478538, Email-pksinha186@gmail.com
3. Smt. Asha Godha, II Additional District & Sessions Judge, Ratlam.  
Contact No. 09009349589, Email-ashagodha23@gmail.com
4. Shri Alok Awasthy, II Additional District & Sessions Judge, Raisen.  
Contact No. 09425380206, Email-alok.awathi@mphc.in
5. Shri Sanat Kumar Kashyap, I Additional District & Sessions Judge, Anuppur.  
Contact No. 09981672990, Email-sanat.kashap@mphc.in

Yours sincerely,

*VED PRAKASH*  
04.08.14

**(VED PRAKASH)**

To,  
Mr. M.R. Sivaraman,  
Chairman  
Organizing Committee,  
Department of Criminology,  
University of Madras, Chepauk,  
**CHENNAI 600 005**

Endt. No. 938 /Confdl./2014  
II-15-12-2000 (Part-10)

Dated 04<sup>th</sup> August, 2014

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs  
Department, Vindhyachal Bhawan, Bhopal for information.

2.(A)

1. Smt. Anuradha Shukla, I Additional District & Sessions Judge, Rewa.
2. Shri Prem Kumar Sinha, XII Additional District & Sessions Judge, Indore.
3. Smt. Asha Godha, II Additional District & Sessions Judge, Ratlam.
4. Shri Alok Awasthy, II Additional District & Sessions Judge, Raisen.
5. Shri Sanat Kumar Kashyap, I Addl. District & Sessions Judge, Anuppur.

**With a direction to participate in the aforesaid conference scheduled to be held from 09-11 October, 2014, at Chennai.**

**You are directed to keep yourself in readiness to attend the aforesaid conference.**

- Copy of brochure received from the Department of Criminology, University of Madras, Chennai in respect of the conference, along with **Registration Form and details of accommodation** is enclosed for information.
  - The Participants are directed to fill the details of Registration Form and send the same to Dr. M. Shrinivasan, Organizing Secretary of the conference at the address mentioned in the Registration Form.
  - The Participants are directed to stay at any private Hotel of Chennai which offers accommodation **upto Rs. 3,000/- per day**.
  - Participants are directed to deposit their dues like lodging, boarding T.A. bills before the respective District Judge.
  - After attending the conference, the participants are requested to intimate the Registry about their participation in the conference.
  - The participants are requested to bring their Laptop with them during the conference.
- (B)** Participants are further directed to send comments/suggestions regarding experience of conference to Director, MPSJA, Jabalpur.
- (C)** The Officers nominated are further directed to arrange their Board Diary in such a manner that no case is listed on the dates, on which they are directed to attend this conference. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
4. District & Sessions Judge, **Rewa/ Indore/ Ratlam/ Raisen/ Anuppur** for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by fax.
  5. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officers nominated for imparting training to other Judicial Officers during various programme.

Encl: As above.

  
(VED PRAKASH)  
REGISTRAR GENERAL



**Fourth International and Eighth Biennial  
Conference of the Indian Society of  
Victimology, Chennai**



**9, 10 & 11 October, 2014**

**REGISTRATION FORM**

1. Name: .....

2. Age: ..... Yrs                      3. Sex: Male/ Female .....

4. Designation: .....

5. Institution: .....

6. Full mailing address: .....

.....  
.....

**7. Details regarding Paper Presentation:**

i. Whether presenting paper                      : Yes/No

ii. If yes, under the theme :  
.....  
.....

iii. Title of the paper(s):  
.....  
.....

**8. Arrival Details:**

i. Mode of travel: flight/ train/ bus  
ii. Name of the flight/ train/ bus: .....  
iii. Date & time of arrival: .....

**9. Departure Details:**

i. Mode of travel: flight/ train/ bus  
ii. Name of the flight/ train/ bus: .....  
iii. Date & time of departure: .....

i. Whether accommodation is required:  Yes  No

ii. If yes, type of accommodation: .....

*(Please refer the enclosed details for accommodation)*

iii. Number of days of accommodation required: .....

From: ..... To: .....

iv. Details of accompanying person(s), if any: .....

**11. Food Preference:**

i. Vegetarian

i. Non-vegetarian

**12. Payment Details:**

i. Registration fee

Delegate: .....

Accompanying person: .....

ii. Full amount of accommodation Rs. ....

iii. Total Rs. ....

iv. Demand draft enclosed for Rs. ....

D.D. no. & drawee bank: .....

Dated: .....

**(Demand draft to be drawn in favor of "Fourth International and Eighth Biennial Conference of the ISV" Payable at Chennai)**

**Signature**

**Note: Anybody interested in taking part in the conference can use a  
pre-registered form which is enclosed in the filled  
form. The form should be sent to:**

E-mail id: [isvconference2014@gmail.com](mailto:isvconference2014@gmail.com)

Phone no: (+91) 044-25399630



**Fourth International and Eighth Biennial  
Conference of the Indian Society of Victimology  
Chennai  
9, 10 & 11 October 2014**



**Details of Accommodation**

Organizers of the conference would reserve accommodation for the delegates in the following hotels/guest houses, provided full payment for accommodation is made within the deadline. Please indicate in the registration form the type of accommodation desired, and the number of days of your stay.

<b>Place of Accommodation</b>	<b>Type of Accommodation</b>	<b>Amount Per day Rs.</b>
<b>The Leela Palace</b> Adyar Seaface, M.R.C Nagar Chennai – 600 028 Tel: +91-44-33661234 Fax: +91-44-33661212 <a href="http://www.theleela.com/">http://www.theleela.com/</a>	Deluxe city view (single)	7,500/-
	Deluxe city view (double)	8,500/-
	Deluxe sea view (single)	8,500/-
	Deluxe sea view (double)	9,500/-
<b>Somerset Greenways Chennai</b> No. 94, Sathyadev Avenue, M.R.C Nagar, Chennai-600 028 Tel: +91-44- 7100 0001 Fax: +91-44- 7100 0010 <a href="http://www.somerset.com/">http://www.somerset.com/</a>	Studio executive	4,800/-
	Studio premier with patio	6,000/-
	1Bedroom executive	7,500/-
	1Bedroom premier with large patio	8,000/-
<b>AMS Raj Palace Sundar</b> #2, Dr. Durgabai Deshmukh Road, (Opp. Sathya Studios), Raja Annamalaipuram, Chennai – 600 028. Tel:+91-44-24938888 <a href="http://www.hotelraipalacesundar.com">www.hotelraipalacesundar.com</a>	Standard single	2,500/-
	Standard double	2,800/-
	Executive single	2,800/-
	Executive double	3,100/-
	Extra bed	600/-
<b>Savera Hotel</b> 146, Dr. Radhakrishnan Salai, Chennai – 600 004. Tel: +91-44-2811 4700 Fax: +91-44-2811 3475 <a href="http://saverahotel.com/">http://saverahotel.com/</a>	Business standard (single)	6,500/-
	Business standard (double)	7,500/-
	Business club	9,000/-
	Executive single	7,000/-
	Executive double	8,000/-
	Executive superior (single)	7,500/-
	Executive superior (double)	8,500/-
Executive club	10,000/-	

<p><b>Hotel Anchor</b> No.105, Dr. Radhakrishnan Salai, Mylapore. Chennai - 600 004. Tel: +91-44- 2811 5111 Fax: +91-44-2811 1719 <a href="http://www.anchorgroup.in">http://www.anchorgroup.in</a></p>	<p>Standard single occupancy AC</p> <p>Standard double occupancy AC</p>	<p>2,250/-</p> <p>2,750/-</p>
<p><b>New Woodlands Hotel (P) Ltd</b> 72-75, Dr. Radhakrishnan Road, P.B. No. 626, Mylapore, Chennai - 600 004. Tel: +91-44-2811 3111 Fax:+91-44-2811 0460 <a href="http://www.newwoodlands.com/">http://www.newwoodlands.com/</a></p>	<p>Single standard AC</p> <p>Double standard AC</p> <p>Single executive AC</p> <p>Double executive AC</p> <p>Single deluxe AC</p> <p>Double deluxe AC</p>	<p>1,850/-</p> <p>2,150/-</p> <p>2,100/-</p> <p>2,610/-</p> <p>2,650/-</p> <p>2,950/-</p> <p>(Local taxes extra)</p>
<p><b>M S Swaminathan Research Foundation Guest House</b> Third Cross Road, Institutional Area, Taramani, Chennai - 600 113. Tel: +91-44-2254 1698 <a href="http://www.mssrf.org/">http://www.mssrf.org/</a></p>	<p>Suite AC</p> <p>Double room AC</p> <p>Double room non-AC</p> <p>(Only Limited Rooms Available)</p>	<p>2,000/-</p> <p>1,500/-</p> <p>800/-</p>
<p><b>Y.W.C.A International Guest House</b> 1086, E.V.R Periyar Salai (Ponnamallee High Road), Chennai - 600 084. Tel: +91-44-2532 4234 Fax:+91-44-2532 4263 <a href="http://ywcamadras.wordpress.com/">http://ywcamadras.wordpress.com/</a></p>	<p>Single non - AC</p> <p>Double non - AC</p> <p>Single AC</p> <p>Double AC</p> <p>Deluxe AC single</p> <p>Deluxe AC double</p> <p>Extra bed</p>	<p>890/-</p> <p>1,337/-</p> <p>1,456/-</p> <p>1,787/-</p> <p>1,962/-</p> <p>2,349/-</p> <p>418/-</p>
<p><b>ICSA Programme Centre and Guest House</b> 107, Pantheon Road, Egmore, Chennai - 600 008. Tel: +91-44-2819 4905</p>	<p>Dormitory (per bed)</p> <p>Double bed room AC</p> <p>Double bed room non - AC</p>	<p>300/-</p> <p>1,200/-</p> <p>600/-</p>



**The Fourth International and  
Eighth Biennial Conference of  
Indian Society of Victimology ( ISV )**

**Department of Criminology  
University of Madras  
9 -11 October, 2014**

## About the University of Madras

The University of Madras is one of the three oldest and premier universities in India. The faculty and students who celebrated the 150th year of the University in the year 2006 take pride in being the forerunner in many academic programmes. The University that had only 17 research departments, 30 teachers, and 69 research scholars in 1912 has grown into a large teaching-cum-research and affiliating body with 18 schools, 79 departments of post-graduate teaching and research, 115 affiliated colleges and 63 approved research institutions. The University has signed MOUs with 51 Foreign and 12 Indian Universities and also with 23 Industry/Service organizations. Nearly 150 sponsored research projects funded by various agencies are being carried out in the University departments. The University of Madras is one among the first five universities in the country to receive recognition from the University Grants Commission as a 'University with Potential for Excellence'. In the 157 years of its vibrant subsistence, the University has made significant contributions to the cause of higher education and research in the country. Several alumni of the University have held venerated positions in different fields of Law, Administration, Management, Science and Technology at the national and international level and the legacy continues even today.

The University of Madras started an independent Department of Criminology with functions of teaching and research in April 1983. The Department of Criminology has been specializing in the fields of financial crimes, *victimology*, police administration, human rights, juvenile justice, correctional administration, crime prevention, cyber forensics and information security, and so on. The Department has its own computer laboratory and library facilities. The Department offers diploma, masters, and Ph.D programmes. The Department of Criminology is one of the most active departments of the University, with its faculty and research scholars engaging in research on vital issues and social problems. This has attracted many scholars of international and national eminence to visit the Department, which also facilitated the faculty to have international collaborations and to become aware of the developments in the field of crime and justice in India and abroad. The faculty members of the Department both in the past and present have attained national and international recognitions for their scholarly contributions. The department has an academic exchange programme with Illinois State University, Normal, U.S.A. for about two decades. The faculty members have been receiving research grants for their projects from various organizations such as University Grants Commission, Bureau of Police Research and Development, Ministry of Social Justice and Empowerment, United Nations Development Program, Government of Tamil Nadu, National Commission for Women, MasterCard Worldwide, UNICEF, and so on. The Department of Criminology has also been providing consultancy to the agencies of criminal justice system. One of the robust areas of the department is "victimology".

### **About Indian Society of Victimology**

The Indian Society of Victimology (ISV) was established in August 1992 and was formally inaugurated by the eminent jurist Hon'ble Mr. Justice V.R.Krishna Iyer, Former Judge of the Supreme Court of India, in September 1992 through the efforts of the then Head of the Department Prof. K.Chockalingam in the University



of Madras. The ISV was established with the objective of advocating the cause of victims of crime and abuse of power in India and to some extent it has been realized. As of today, it has about 400 members. During the last 22 years, the ISV has organized several symposia, seminars, and conferences on various victimological issues. One of the significant contributions of the ISV was the preparation of draft victim legislation, with the support of the National Law School of India University, Bangalore, and the National Human Rights Commission in 1996 through an intensive workshop organized in Chennai. The Committee on the Reforms of Criminal Justice System was constituted by the Government of India, Ministry of Home Affairs, in November 2000 to consider measures for revamping the criminal justice system and it emphasized that victim compensation is a state obligation in all serious crimes, whether the offenders are apprehended or not, convicted or acquitted. The committee recommended that this is to be organized in a separate legislation by the Parliament. The committee also suggested that the draft bill on the subject submitted to the Government in 1996 by the ISV provides a tentative framework for consideration. Even for the introduction of a State Victim Assistance Fund by the Government of Tamil Nadu in 1995, the ISV served as a catalyst. The dream of ISV to have a national-level victim compensation law through its recommendation in a seminar on victim compensation as early as in 1993 has been realized by the introduction of the provisions of victim compensation throughout India through the Criminal Law Amendment Act, 2008. Therefore, with a sense of humility, the ISV can feel proud that the victim rights as enshrined in the UN Declaration of Victims, 1985, is gradually becoming a reality in India. (For further details about the ISV visit: <http://indiansocietyofvictimology.com>)

**Why should you participate in the IV International and VIII Biennial Conference of the ISV?**

1. Be a part of an international event, sharing knowledge on victim rights, victim services, and victimological research.
2. Interact with academicians, researchers, law enforcers, prosecutors, judges, and policy makers from all around the world.
3. Participate in the plenary sessions to be presented by international and national experts.
4. Discuss the status of children and the situation of child victims in India and other countries besides the support services available to children.
5. Get acquainted with ISV's activities.
6. Share and exchange news about the current developments in the field of Victimology.

## **Theme of the Conference**

The main theme of the conference is **“Victimization of Children: Dimensions and Response of the Stakeholders.”**

### *Sub Themes:*

- Child abuse – physical, emotional, and sexual abuse
- Children as victims of trafficking
- Children as victims of terrorism and group violence
- Victimization of children at children homes/institutions
- Child marriage and its consequences
- Impact of abuse and victimization on children
- Role of media in portraying children as victims of crime and in preventing child victimization
- Response of the voluntary organizations, non-governmental organizations, and the community to child victimization
- Law and Justice relating to children as victims and the response of the Criminal Justice System of various countries across the globe.
- UN and other international instruments dealing with the prevention of child victimization and treatment of child abuse

### **Guidelines for Paper Submission & Presentation**

Papers (theoretical/empirical) should pertain to any of the above themes.

Papers should be submitted in Times New Roman font, size 12 with double line spacing.

Papers should not exceed 5000 words, including tables and figures.

The paper should be accompanied by an abstract of 150 words. Abstracts of papers, if received within the deadline, will be published in the Book of Abstracts.

The **LAST DATE** for the receipt of abstracts is **22 August, 2014**.

Papers will be screened by a committee of experts and only those approved will be accepted.

The ISV will retain exclusive rights to publish all the papers accepted for presentation as Conference Proceedings.

Papers and Abstracts may be e-mailed to [isyconference2014@gmail.com](mailto:isyconference2014@gmail.com) as attachment or sent by post to Dr. M. Srinivasan, Organizing Secretary, Associate Professor, Department of Criminology, University of Madras, Chepauk, Chennai – 600 005, Tamil Nadu, India.

Delegates

Rs.2500 - (Early bird registration, **before 01 August, 2014**)

Rs.3000 - (Registration after 01 August, 2014 and on or before  
01 September, 2014)

Accompanying Person: Rs.2000 - (only three working lunches and two dinners)

Students:

Rs.1500 - (Early bird registration, before 01 August, 2014)

Rs.2000 - (Registration after 01 August, 2014 and on or before  
01 September, 2014)

(Students should produce bonafide certificate from the Head of the Department  
Institution or Identity Card from their educational institution)

Foreign delegates:

US\$ 200/- (Early bird registration, before 01 August, 2014)

US\$ 250/- (Registration after 01 August, 2014 and on or before  
01 September, 2014)

Foreign students:

US\$ 100/- (Early bird registration, before 01 August, 2014)

US\$ 150 - (Registration after 01 August, 2014 and on or before  
01 September, 2014)

Registration fee excludes accommodation and includes three working lunches  
and two dinners.

Accommodation may be arranged on requirement for the delegates upon  
payment. (*Refer the enclosed details of accommodation*)

Spot registration is not available under any circumstances.

### **Guidelines for Registration**

Request for registration and accommodation should reach the Organizing  
Secretary, in the form enclosed, along with the delegate fee and accommodation  
charges (full payment) in the form of a demand draft drawn in favor of "**Fourth  
International and Eighth Biennial Conference of the ISV**" payable at  
Chennai. All registrations are to be made on or before **01 September, 2014**.  
Being an international conference, early registration is requested to enable us to  
make the necessary arrangements. Participants who are not Indian nationals  
should note that they require a valid Indian visa and should obtain the same  
sufficiently early from the Indian Embassies of their respective countries. Only  
50 students/research scholars will be considered for the Conference on first-  
cum-first-serve basis. The preference may also be given to the students with full  
papers. The delegates and students should take part in the conference only after  
getting the confirmation of their registration.

## **Awards of the Indian Society of Victimology and Guidelines to Apply:**

### **a) Professor K. Chockalingam Award**

This will be the highest Award given by the ISV and is presented in honor of one of the pioneers in the field of Victimology in India, Professor K. Chockalingam. The award will carry a plaque, certificate, and a citation.

- (i). It will be presented every two years to a person who has made a significant contribution in the field of victimology in India.
- (ii). Nominations in writing by a member of the ISV in good standing with full details of the contributions of the nominee can be sent to the General Secretary of the ISV. No self nominations are accepted.
- (iii). The nominee for this award should not hold any office/position in the management of the ISV during the period of nomination.
- (iv). The General Secretary will place all nominations received within the deadline before the Awards Committee, constituted by the Executive Committee of the ISV.
- (v). The recommendations of the Awards Committee may be approved by the Executive Committee of the ISV. The decision of the Executive Committee is FINAL.
- (vi). The awardee will be intimated the decision of the Executive Committee of the ISV and he/she will be requested to be present to receive the award during the inaugural function of the Biennial Conference of the ISV.
- (vii). If the Awards Committee feels that there is none in its wisdom deserving the award in a particular year, it has the right to decide accordingly.

### **b) Fellowship Award**

- (i). This Fellowship Award is given to deserving individuals to recognize their significant contribution for the growth and development of the ISV.
- (ii). The Executive Committee of the ISV will decide upon the Award.
- (iii). It will be signed by the President and the General Secretary.
- (iv). Nominations for this Fellowship must be made in writing to the President and that too from a member in good standing of the ISV.

Deadline for nominations: The NOMINATIONS for the above two awards are to be sent to the General Secretary both by post and by e-mail on or before **01 August, 2014**. The postal address is: *Dr. M. Srinivasan, General Secretary ISV, Associate Professor, Department of Criminology, University of Madras, Chepauk, Chennai, 600 005. E-mail id: [isvconference2014@gmail.com](mailto:isvconference2014@gmail.com)*

This Award will be presented to a researcher whose research is an original research in the field of Victimology.

- (i). The research paper should be the outcome of an original empirical research **on a subject of current relevance in Victimology and victim assistance.**
- (ii). The research work should have been currently completed.
- (iii). A participant can only send one paper for consideration.
- (iv). For technical reasons, papers with joint authorship will not be permitted.
- (v). Papers should be typed only on one side of A-4 size bond paper, with double line spacing leaving adequate margins on all sides.
- (vi). Name of the author should be given in separate sheet and it should not be typed anywhere else in the body of the paper.
- (vii). The author of the paper should submit a bonafide certificate from the institution where he/she is studying.
- (viii). The author should also submit a **Declaration** that the research is an original work done by him/her and did not form a part of thesis/dissertation for the award of any degree/diploma or any other award or prizes.
- (ix). Two copies of the paper in about 5000 words, along with the abstract of about 150 words, should be submitted before the deadline.
- (x). An expert committee will scrutinize the papers received for the competition and will choose the best among them.
- (xi). The prize winner will be intimated the decision of the Executive Committee of the ISV and he/she will be requested to be present for the conference and make a presentation of his/her paper and then receive the award.

The contestants of the Best Research Paper Award should send their full papers to the General Secretary both by post and by e-mail on or before **22 August, 2014.**

The postal address is: *Dr. M. Srinivasan, General Secretary ISV, Associate Professor, Department of Criminology, University of Madras, Chepauk, Chennai, 600 005. E-mail id: isvconference2014@gmail.com*

#### **Some Distinguished International Speakers**

- Dr. Helmut Kury, Germany.
- Dr. Michael Kilchling, Germany.
- Dr. David Brown, Australia.
- Dr. Rianne Letschert, The Netherlands.
- Dr. Effi Lambropoulou, Greece.
- Dr. Xin Ren, USA.
- Dr. Sessa Kethineni, USA
- Dr. Jaco Barkhuizen, South Africa